

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3816
ANSWERED ON:08.04.2003
PROJECTS SANCTIONED BY CAPART
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Council for Advancement of People's Action and Rural Technology (CAPART) has expressed satisfaction over various schemes implemented by voluntary organisations in the country particularly in Maharashtra and Karnataka;
- (b) if so, the present status of sanitation, drinking water supply and housing schemes in Maharashtra and Karnataka;
- (c) the number of projects sanctioned under various Rural Development Scheme by CAPART in those States;
- (d) the funds allocated for the implementation of these schemes during the Ninth Five Year Plan, separately; and
- (e) the time by which these schemes are likely to be implemented fully in these States?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI U. V. KRISHNAM RAJU)

- (a) Yes, Sir.
- (b) CAPART does not currently support straight-jacketed schemes like sanitation, drinking water supply and housing. These are implemented under an umbrella scheme of Public Cooperation of CAPART under which innovative and integrated project proposals covering sanitation, drinking water supply and housing are supported.
- (c) 1626 projects have been sanctioned since the inception of CAPART under various rural development schemes of CAPART in the States of Maharashtra and Karnataka.
- (d) A Statement is attached at Annexure.
- (e) 1250 projects with different project duration are ongoing in these States and they are at different stages of implementation.

ANNEXURE

Statement referred to in Reply to part 'd' of Lok Sabha Unstarred Question NO.3816 for 08th April, 2003.

The funds Allocated/Released Scheme-wise by CAPART to the Voluntary Organisations during the Ninth Five Year Plan for implementing Various Rural Development Schemes.

S.No. Name of the Scheme Amount (Rs. in crores)

| | | |
|-----|-------------------------------|--------|
| 1. | Public Cooperation | 49.38 |
| 2. | Organisation of Beneficiaries | 10.10 |
| 3. | Assistance to CAPART | 83.97 |
| 4. | DWCRA | 07.11 |
| 5. | IRDP | 01.29 |
| 6. | Housing | 13.87 |
| 7. | Social Forestry | 02.57 |
| 8. | Watershed Development | 12.51 |
| 9. | Panchayati Raj | 00.33 |
| 10. | CRSP | 07.53 |
| 11. | ARWSP | 12.24 |
| | Total | 200.90 |